

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1387/96

DATE OF ORDER : 04-12-96.

Between :-

E.Venkataramana

... Applicant

And

1. Sr.Divisional Personnel Officer,
S.C.Railway, Vijayawada Division,
Vijayawada, Krishna (Dist.,).
2. Divisional Railway Manager,
S.C.Rlys, Vijayawada Divn.,
Vijayawada, Krishna (Dist.)
3. General Manager, SC Rlys,
Rail Nilayam, Sec'bad.

... Respondents

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Counsel for the Applicant : Shri B.Narasimha Sarma

Counsel for the Respondents : Shri C.V.Malla Reddy, SC for Rlys

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Shri Jacob for Shri B.Narasimha Sarma, counsel
for the applicant and Shri C.V.Malla Reddy, standing counsel
for Railways.

2. This OA is filed praying for a direction to the Respondents to consider the representation of the applicant dt.19-10-95 23-8-96 for compassionate ground appointment for his wife or to the daughter to any suitable post after declaring impugned proceedings No.B/P.Con./564/143/92 dt.19-6-95 whereby the compassionate ground appointment was refused by Respondent No.1 and for a consequential relief. ^{2(a)} When the O.A. was taken up for admission hearing, the learned counsel for the applicant fairly submitted that he is withdrawing this case and he will approach the Departmental authorities for necessary relief.

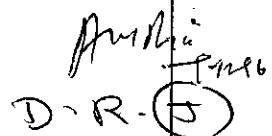
3. In view of the above, the O.A. is dismissed at the admission stage itself as not pressed, but liberty is given to the applicant to approach the departmental authorities in this connection. No costs.


(B.S. JAI PARAMESHWAR)
Member (J)
4/11/96


(R. RANGARAJAN)
Member (A)

Dated: 4th December, 1996.
Dictated in Open Court.

av1/


D.R. (J)

..3..

O.A.NO. 1387/96

Copy to:

1. Senior Divisional Personnel Officer,
South Central Railway, Vijayawada Division,
Vijayawada, Krishna District.
2. Divisional Railway Manager, South Central Railway,
Vijayawada Division, Vijayawada, Krishna District
3. General Manager, South Central Railway,
Railnilayam, Secunderabad.
4. One copy to Mr.B.Narasimha Sarma, Advocate,CAT,Hyderabad.
5. One copy to Mr.C.V.Malla Reddy, Addl.CGSC,CAT,Hyderabad.
6. One copy to Library,CAT,Hyderabad.
7. One duplicate copy.

YLKR

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Gopal

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

II " B.S. Jayaraman (M/T)

DATED: 6/12/86

ORDER/JUDGEMENT
R.A/C.P./M.A.NO.

in
O.A.NO. 1387/86

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLR

II COURT

